

Title: Need to take steps to provide reservation of seats for students of rural areas in professional colleges in the country - Laid.

SHRI M. CHINNAWAMY (KARUR) : The percentage of illiteracy in rural areas in our country is higher and the facilities for studies are lower in rural areas than in urban areas. Even though educational institutions have been set up in rural areas, due to the poor living conditions, they are unable to compete with the urban in getting admissions in professional colleges. In order to remove this imbalance, inequality, Government of Tamil Nadu issued orders reserving 25% of the seats for rural students in professional colleges in Tamil Nadu and accordingly students were admitted in this academic year. The Madras High Court recently has struck down the reservation orders on the petition filed by the Association of Primary and Nursery Schools. The students admitted in this academic year have become helpless because of the High Court Verdict. However, the Tamil Nadu Government is preparing for an appeal in the Supreme Court. To remove inequality and disparity among the students from both urban and rural areas, this scheme should be extended to all over the country. With a view to protect social security and to give social justice, the Government should come with the proper Constitutional Amendment. It is the only way for removing inequality and to maintain social justice.